

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT - IV

18.

C.P.(IB)-3720/2018

CORAM :

SHRI RAJASEKHAR V.K.
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING HELD ON **22.10.2019**

Name of the Parties: Zink Logistics Solutions Pvt Ltd
V/s.
Bilt Graphics Papre Products Ltd

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

1. Ld. Counsel for the parties present. Counsel for the Operational Creditor seeks to withdraw the present petition in view of the fact that full payment has been received. The Memo is taken on record and C.P.(IB)-3720/2018 is dismissed as withdrawn.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
RAJASEKHAR V.K.
Member (Judicial)

22.10.2019/svr